

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 10th APRIL, 2024, 10:30 A.M.

**IA (IBC)/68/GB/2024
In CP (IB)/18/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	R.S.H Agro Products Ltd. Vs Punjab National Bank. 2. HDFC Bank & 3. ICICI Bank
UNDER SECTION	U/s 10 of IBC, 2016

For Petitioner (s) : Mr. S. Dutta Adv.

For Respondent (s) : Ms. Sudha Sarma, Liquidator, in person
Mr. M. Sharma, Adv. R-2

[IA (IBC)/68/GB/2024]

ORDER

Ld. Counsel Mr. S. Dutta physically appears in the Court on behalf of the Applicant. Ld. Liquidator, Ms. S. Sarma appears in person through VC. Submits that copy of application has not been received at her end. Ld. Counsel for the Applicant undertakes to serve it on the Ld. Liquidator during the course of the day by email and also provide hard copy in due course. R-2 is represented by Ld. Counsel Mr. M. Sharma. Respondents are given 3 weeks' time to file their reply affidavit. Copy thereof shall be served on the counsel on record for the Applicant.

List for further consideration on **14.05.2024**.

Sd/-

Satya Ranjan Prasad
Member (Technical)

Sd/-

H.V. Subba Rao
Member (Judicial)